

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 641/2021

NARESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 31-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Gupta, AOR

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

Ms. Kiran Bala Dewangan, Adv.

Mr. Jhingan Ashwani Omprakash, Adv.

Mr. Y.P. Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Service respondent is duly represented.

Await records from the concerned Courts.

List again on 13.05.2022.

SAURABH PARTAP SINGH LALER
Registrar